

G.T.No. 3386/2015.

22/12/15

Office of the
Pr. District & Sessions Judge
Tumakuru, dated 21.12.2015.

TENDER NOTIFICATION

Sealed Quotations are hereby invited from intending manufacturers/firms for supply of wooden and steel furnitures for the use of subordinate Courts in Tumakuru District as per the order No. HCB 132/FUR/2015 dated 26.11.2015 of the Hon'ble High Court of Karnataka, Bengaluru as per the specification mentioned against each article and on the terms and conditions mentioned hereunder;

Sl No	Particulars of articles required	Number of articles required
WOODEN FURNITURES required with specifications:		
1	<u>RACK:</u> Steel:Size:1.80 m x 0.90 m x 0.375m overall with four upright and five panels, the uprights shall be slotted angle of section 40 x 40 x 2 mm and the panels of size 900 mm x 375 mm x 20 G. The panel should be fixed to the uprights by means of G1. Bolts of sized 8 mm x 16mm by providing 16nos. standard gussets at corners. The rack shall be painted as per indentor's choice.	34
2	<u>OFFICER TABLE:</u> Of overall size 1.83 m L x 0.91 m W x 0.76 m H with laminated top. There shall be three drawers with automatic locking device on the right side and cupboard with a shelf on the left side with square legs of section 25 mm x 25 mm x 16 G. The top shall be of 20mm thick laminated block board with 32 mm thick V-shape teakwood internal beading nicely polished with two coats of colourless polish. The table shall be confirmed to Godrej T.102/D. The table shall be derusted, primer coated and painted with enamel paint as per indentors choice. All the components shall be made out of MS sheet of 20G.	08
3	<u>Stools</u> The stool shall be made out of well seasoned and selected teakwood and finished with two coats of French polish. Size: 45.75 cm L x 30.48 cm B x 45.72 cm H with single plank for top of thickness 2.4 cm. Legs are of 4.44 cm x 4.44 cm finished section with cross bars 5.08 cm x 2.54 cm at top and 4.44 x 2.22 cm at bottom.	12

3	<p>STEEL ALMIRAH (6 ½ FT)</p> <p>* OF SIZE 1.98 m H x 915 cm W x 48 cm D (including leg of 15.24 cm) fitted with four fixed shelves making five compartments double door with three way locking device and duplicate keys, all joints outside and inside should be spot or arc welded and neatly finished by grinding. The outside comers should be rounded off to give good appearance. The edges of doors and shelves should be properly bent U-shape of 25 mm width to ensure good strength on the edge of U-bent of the door lengthwise should be double folded and neatly finished. The shelves front side should be bent to U-shape neatly and finished to avoid any possible cuts to fingers and hand when handled. Longitudinal rib of 15.24 cm wide including bent to required shape should be provided and fixed to each door at its centre. The breadth of the shelf in the Almirah should be to the entire width leaving about 12-mm gap from the shutter when it is closed.</p> <p>LOCKING DEVICE: Three way locking device with 10 gauge M.S. Sheet for locking and lever plate, and with locking rod of 10 mm diameter with strong bracket at top and bottom to hold the locking rod with six lever lock should be provided. 65 mm size 6-lever strong lock to be fixed. Handle be made out of brass cost alloy with Nickle chrome plated. Lock should be of similar to Godrej type.</p>	34
4	<p>CHAIR WITH ARMS:</p> <p>Teak wood:- The chair should be made out of well seasoned selected teakwood as per dimensions shown below. Made out of Teakwood wooden seat using not more than 02 planks, thickness, 1.94 cm plank and back with 03 battens chair complete two quote French Polish.</p> <p>Size Seat 54.61 cm Infront 45.72 Cm in rear 49.5 cm depth. Back 45.5 W x 30.48 Cm H front legs 4.44 x 4.44 cm section finished back legs 10.15 x 3.81 cm section with slant and tapering height of the arms from ground 68.58 cm excluding silencer. Height of seat from ground 45.72 cm excluding silencer. Total height of the chair 91.44 cm.</p>	40
5	<p>Stools</p> <p>The stool shall be made out of well seasoned and selected teakwood and finished with two coats of French polish.</p> <p>Size: 45.75 cm L x 30.48 cm B x 45.72 cm H with single plank for top of thickness 2.4 cm. Legs are of 4.44 cm x 4.44 cm finished section with cross bars 5.08 cm x 2.54 cm at top and 4.44 x 2.22 cm at bottom.</p>	12

6	<p><u>Small Table</u></p> <p>The Table should be made out of well seasoned selected teakwood as per dimensions shown below.</p> <p>Size 122 cm x 61 cm x 76 cm. Top with laminated sheet backing 1.94 cm thick block board. Leg. 4.44 x 4.44 cm finished section 1 drawer and a cupboard is provided on the right side. Shall be made out of 6 mm one side Teakwood plywood crossbars of 5.08x2.54 cm section are used whenever necessary. Sufficient knee space provided on the left side Teakwood portion shall be polished nicely. Locking arrangement should be provided.</p>	18
7	<p><u>Computer Table</u></p> <p>Model LS-1716 Computer Table Provision for CPU foot rest on left hand side paper self below the key board, drawer and cupboard on right hand side opening slot of about 4" on the back side of the table, shelf to the cupboard to be provided on the left side, wooden legs(Square Type) of the bottom of the table good quality steel Channels(rallings) in drawer and key board, small opening at the right hand side of the drawer.</p>	10
8	<p><u>Bench with back</u></p> <p>The bench should be made out of well seasoned selected teakwood as per dimensions shown below.</p> <p>Size 182.88 x 30 x 45.72cm with 6 legs of size 4.44 x 4.44 cm finished section provided with two legs at middle and two legs at both ends. The top single plan shall be 2.54 cm and the bench shall be neatly finished with two coats of colour less polish.</p>	11

TERMS & CONDITIONS:

1. The sealed tenders shall be submitted alongwith EMD of Rs. 5,000/- by way of Account Payee D.D. drawn in the name of Prl.District & Sessions Judge, Tumakuru on any nationalized Bank payable at Tumakuru without which the tenders will not be considered.
2. All the articles should be supplied free of transportation at the destination.
3. The rates should be quoted inclusive of Taxes applicable.
4. The articles should be seasoned Steel/Wood with good quality and there should be no defect either in steel, Wood or in the manufacture. It should be strictly noted that it would be supplier's responsibility to supply the materials at destination in good condition.

5. Each article should bear the seal of the supplier for having inspected the same with reference to the specification mentioned against each article.
6. Each article shall bear the manufacture's trademark or other distinguished marks in addition to the particulars specified in the indent with certificate from manufacture that the supplier is an authorised agent.
7. A separate certificate for having inspected the Steel furniture by the Department of Industry & Commerce, Govt. of Karnataka and Wooden furniture by the department of Forest, Govt. of Karnataka should be furnished at the time of delivery.
8. The supplier should replace all damaged or defective supplies if any, due to defective packaging, forwarding or handling to transit by the carrier, as the case may be within 15 days after receiving such report from this office.
9. This office will make full payment only after the acceptance and inspection of the Steel/ Wooden furniture by the concerned Courts and also after the receipt of stock certificates from the concerned Courts.
10. The sizes and materials etc., used should be exactly in accordance with the specifications as noted above. The rights of acceptance of the quotations is reserved with the undersigned.
11. Articles should be contain the fixed period of warranty not less than TWO years towards manufacturing defects and the defective articles either to be replaced or rectified at the cost of supplier during the period of warranty.
12. The Quotations should be submitted to this office in a sealed cover mentioning "**Quotation for supply of furniture**"
13. The Quotations should be submitted to this office on or before 05.00 p.m. on 25.01.2016 in a sealed cover mentioning "**Quotation for supply of furniture**"
14. The sealed Quotations will be opened at 5.30 p.m. on 27.01.2016 in the Chambers of Hon'ble Prl. District & S Sessions Judge, Tumakuru.


 (K.B.CHANGAPPA)
 Prl. District & Sessions Judge
 Tumakuru
 21/12